

Indo-West European Industrial Cooperation Conference

9324. SHRI D. S. A. SIVAPRAKASHAM: Will the Minister of COMMERCE be pleased to state:

(a) whether an Indo-West European Industrial Co-operation Conference was held in November 1980;

(b) what was the decision taken in that Conference to promote tie-up arrangements with these countries for joint contracting and sub-contracting;

(c) whether any follow-up action was taken pursuant to the decision of the Conference; and

(d) if so, the details thereof

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir. An Indo-West European Conference on Joint Tendering and Sub-contracting was held in Paris in November, 1980. The Conference was organised by the EEPIC with assistance from European Economic Community.

(b) The aim behind the Conference was to bring together competent Indian firms with their European counterparts so as to explore possibilities of tie-ups in joint tendering and sub-contracting in projects in third countries.

(c) and (d) Indian firms who participated at the Paris Conference are receiving direct enquiries and tenders from their counterparts in Europe. Several European delegations have subsequently visited India with a view to having collaborations with Indian firms for joint tendering in projects abroad. As a result of these efforts contracts worth more than Rs. 80 crores have been secured and more are under negotiations.

As a follow up of the Paris Conference, an Indo-West European Workshop on Joint Tendering and Sub-contracting was organised in New Delhi in December, 1981 with EEC assistance. This was attended by 55 delegates from Europe who were introduced to about 200 Indian firms.

News-item captioned "Lion's share for giants"

9325. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to the news item captioned "Lion's share for giants" appearing in the "Economic Times" New Delhi dated 5th March, 1982;

(b) if so, his reaction thereto; and

(c) the names of first ten largest beneficiaries of the financial help extended by the public sector financial institutions amongst the large Industrial Houses, the total amount of financial assistance extended to them since the inception and up-to-date and which of them are defaulters in repayment of either the principal or the interest thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The News Item under the caption "Lion's Share for giants" which appeared in the "Economic Times" (New Delhi edition) dated 5-3-1982 has come to the notice of the Government. The financial institutions and banks extend financial assistance to industrial concerns in public sector and private sector including those belonging to Monopoly Houses after taking various

factors into consideration which include, inter alia, the viability of the project, guidelines issued by the Government from time to time about lending policies, etc. It is not correct to say that banks and financial institutions are favourable in their lending policies to Monopoly Houses. In fact the norms of lending by financial institutions to Monopoly Houses are sufficiently stringent keeping in view the social objectives of the Government. The news item refers to sickness in assisted industrial units. The main causes for sickness in industrial units are mismanagement, management deficiencies, faulty initial planning, technical draw backs, labour trouble, market recession, shortage of power and scarcity of raw ma-

terials. It has been the policy of Government that banks and financial institutions must take all possible steps to prevent sickness and rehabilitate sick units to the extent possible. Accordingly, the banks and institutions take all necessary steps in this regard.

The names of the first ten largest beneficiaries of direct financial assistance extended by the all India term lending financial institutions namely, Industrial Development Bank of India, Industrial Finance Corporation of India and Industrial Credit and Investment Corporation of India, the amount of cumulative financial assistance disbursed to them as on 31-3-81 and the amount in default are given below:

(Rs. in lakhs)
(as on 31-3-81)

Name of MRTTP Group	Amount in arrears		
	Disbursements	Instalments	Interest
Tata	10833.20		..
Birla	8420.25	..	3.46
ACC	6135.94
Mafatlal	5530.74
JK Singhania	4928.59	62.76	51.63
Thaper	3268.68	29.62	50.47
Larsen and Toubro	1133.04
Bangur	3278.54	11.75	11.62
Shriram	3508.06	..	9.06
ICI	2995.66	40.75	

Frustration among Engineers of I.T.D.C.

9326. SHRI ERA ANBARASU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Engineers working in ITDC are much frustrated due to very poor service/working conditions with no promotion prospects;